

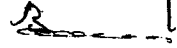
F. No. 01(05)/Circular/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.04.2021

**OFFICE ORDER**

As COVID 19 cases are increasing in Mumbai at an alarming rate and some of the staff have tested COVID positive, the Hon'ble President directs that for the safety of all concerned, the Members posted at Mumbai may hear the matters listed before the Mumbai Bench from their residence in Mumbai till 30 April, 2021.

By Order,



(Bineesh Kumar K.S.)  
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, Mumbai.
3. Deputy Registrar, CESTAT, Mumbai.
4. Bar Association, CESTAT, Mumbai.
5. Chief Commissioner (AR), CESTAT, Mumbai.
6. Notice Board/Website.